

Date : 05.08.2020

To,

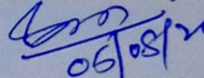
The Admin Officer (Judl.)
Family Courts (Hqs.)
Dwarka, New Delhi -110075

Respected Sir,

In compliance of the Office Order no. 26/DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi and office order no. 4932-4988/Cir./Admn./FC/DWK/2020 dated 31.07.2020, all the lawyers and litigants are hereby informed that all the cases listed as per the cause list of the court of Ms. Bimla Kumari, Ld. Principal Judge, Family Court, Shahdara District, Kakardooma, Delhi shall be taken as per time slot given below:-

S. No.	Purpose of Case	Time Slot
1.	MISCELLANEOUS PURPOSE	10:00 A.M TO 11:00 A.M
2.	ISSUES	11:00 A.M TO 11:30 A.M
3.	PETITIONER/RESPONDENT EVIDENCE	11:30 A.M TO 12:30 P.M
4.	ARGUMENTS	12:30 P.M TO 01:30 P.M
5.	ORDER/JUDGMENTS	02:00 P.M TO 02:30 P.M

This has the approved of Ld. Presiding Officer.

Yours faithfully

06/08/20

(SANJAY KUMAR)

Reader in the court of
Ms. Bimla Kumari, Ld Principal Judge,
Family Courts, Shahdara District,
Karkardooma, Delhi

S.No	Name and Designation	Name of Reader	Reader Mobile No.	Email id of court	Meeting URL
	Ms.Bimla Kumari Principal Judge Family Court Shahdara KKD	Sanjay Kumar	9540011787	ddc.pjfcshahdara@gmail.com	https://delhidistrictcourts.webex.com/join/1660940417 Personal Room I.D No.1660940417